

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 143 OF 2016 & IA NO. 310 OF 2016
APPEAL NO. 144 OF 2016 & IA NO. 311 OF 2016

Dated : 5th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

APPEAL NO. 143 OF 2016 & IA NO. 310 OF 2016

Punjab State Power Corporation Ltd. Appellant(s)
Vs.
M/s Mokia Green Energy Pvt. Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Mr. Amal Nair

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Arpit Rai for R.1

Mr. Aadil Boparai
Mr. Gurlabh Singh for R-2

Mr. Sakesh Kumar
Ms. Gitanjali N. Sharma for R-3

APPEAL NO. 144 OF 2016 & IA NO. 311 OF 2016

Punjab State Power Corporation Ltd. Appellant(s)
Vs.
M/s Atma Powers Pvt. Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Mr. Amal Nair

Counsel for the Respondent(s) : Mr. Tajinder K Joshi
Mr. Shambhu Upadhyaya for R.1
Mr. T.K. Joshi

Mr. Aadil Boparai
Mr. Gurlabh Singh for R-2

Mr. Sakesh Kumar
Ms. Gitanjali N. Sharma for R-3

ORDER

As agreed by learned counsel for both the parties, list these matters for hearing on 11.09.2019.

(S.D. Dubey)
Technical Member

vt/pk

(Justice Manjula Chellur)
Chairperson